

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision : 09.09.2022

Appeal No. 30 of 2022

Mehta Equities Ltd.
Through its Chairman Mr. Rakesh Mehta
Having Office at
Office No. 609, Arun Chambers,
Near A. C. Market, Tardeo, Mumbai.Appellant

Versus

1. Securities & Exchange Board of India
SEBI Bhavan, Plot No. C-4A, G Block,
Bandra Kurla Complex, Bandra (East),
Mumbai - 400 051.
2. BSE Ltd.
Floor 25, P. J. Towers,
Dalal Street, Mumbai - 400 001.
3. Mr. Deepakbhai Gaudani
C/o Way2Wealth Brokers Pvt. Ltd.
All having office at
4th Floor, Spectrum Tower, Mindspace,
Chincholi Bunder Road, Malad (West),
Mumbai – 400 064.
4. Mrs. Rasilaben Gaudani
C/o Way2Wealth Brokers Pvt. Ltd.
All having office at
4th Floor, Spectrum Tower, Mindspace,
Chincholi Bunder Road, Malad (West),
Mumbai – 400 064.
5. Way2Wealth Brokers Pvt. Ltd.
All having office at
4th Floor, Spectrum Tower, Mindspace,
Chincholi Bunder Road, Malad (West),
Mumbai – 400 064. ... Respondents

None for the Appellant.

Mr. Vishal Kanade, Advocate with Mr. Mihir Mody, Mr. Arnav Misra, Mr. Mayur Jaisingh, Advocates i/b K. Ashar & Co. for the Respondent Nos. 1 (SEBI).

Mr. Tomu Francis, Advocate with Ms. Zarnaab Aswad, Advocate i/b Khaitan & Co. for the Respondent Nos. 2 (BSE).

None for the Respondent Nos. 3 & 4 (Gaudani).

None for the Respondent Nos. 5 (Way2Wealth Broker).

CORAM : Justice Tarun Agarwala, Presiding Officer
Ms. Meera Swarup, Technical Member

Per : Justice Tarun Agarwala, Presiding Officer (Oral)

1. No one appears for the appellant to press the appeal. Dismissed for want of prosecution.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Ms. Meera Swarup
Technical Member

09.09.2022
PTM